

Avursundra Hospital (Guwahati) Private Limited.

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Date of Commencement of CIRP: 12-03-2024; List of Creditors is Pursuant to claims received and updated as on 16-06-2024

List of operational creditors (Employees)

(Amount in Rs.)

Sl. No.	Name of the authorised representative	Name of employees	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable						
1	NA	Nzan Ngullie	15-06-2024	1,50,968	-	Unsecured**	No	-	-	-	1,50,968	-		
2	NA	Gajen Deka	15-06-2024	4,57,093	-	Unsecured**	No	-	-	-	4,57,093	-		
3	NA	Johnson Singh Yumlembam	15-06-2024	79,476	-	Unsecured**	No	-	-	-	79,476	-		
4	NA	Manomati Ray	15-06-2024	1,50,000	-	Unsecured**	No	-	-	-	1,50,000	-		
5	NA	Pompee Faria Farhana	16-06-2024	86,400	-	Unsecured**	No	-	-	-	86,400	-		
6	NA	Ashrafal Islam	15-06-2024	45,116	-	Unsecured**	No	-	-	-	45,116	-		
7	NA	Dipajit Das	15-06-2024	1,34,854	-	Unsecured**	No	-	-	-	1,34,854	-		
8	NA	Sushil Debbarma	15-06-2024	3,76,523	-	Unsecured**	No	-	-	-	3,76,523	-		
9	NA	Dr. Abul Hussain	15-06-2024	45,116	-	Unsecured**	No	-	-	-	45,116	-		
10	NA	Manoj Kumar Saikia	15-06-2024	2,01,548	-	Unsecured**	No	-	-	-	2,01,548	-		
11	NA	Jahangir Khan	15-06-2024	2,36,661	-	Unsecured**	No	-	-	-	2,36,661	-		
12	NA	Azizur Rahman	15-06-2024	2,00,529	-	Unsecured**	No	-	-	-	2,00,529	-		
13	NA	Nayan Mani Deka	14-06-2024	69,849	-	Unsecured**	No	-	-	-	69,849	-		
14	NA	Dr. Anish Agarwalla	15-06-2024	11,95,159	-	Unsecured**	No	-	-	-	11,95,159	-		
15	NA	Dr Pinku Sarma	15-06-2024	38,97,377	-	Unsecured**	No	-	-	-	38,97,377	-		
16	NA	Dr Siddhartha Buragohain	15-06-2024	31,94,000	-	Unsecured**	No	-	-	-	31,94,000	-		
17	NA	Dr. Sushil Debbarma	15-06-2024	3,76,523	-	Unsecured**	No	-	-	-	3,76,523	-		
18	NA	Dr Prasanta Kumar Gogoi	15-06-2024	43,39,786	-	Unsecured**	No	-	-	-	43,39,786	-		
19	NA	Dr. Partha Pratim Kalita	15-06-2024	10,93,265	-	Unsecured**	No	-	-	-	10,93,265	-		
20	NA	Dr. Pratik Chakraborty	15-06-2024	9,67,917	-	Unsecured**	No	-	-	-	9,67,917	-	Note 1	
21	NA	Dr Simranjeet Singh	16-06-2024	27,20,000	-	Unsecured**	No	-	-	-	27,20,000	-		
22	NA	Dr Saurabh Choudhary	16-06-2024	12,12,879	-	Unsecured**	No	-	-	-	12,12,879	-	Note 1	
23	NA	Dr Binay Agarwal	16-06-2024	59,97,243	-	Unsecured**	No	-	-	-	59,97,243	-		
24	NA	Dr Mintu Deb	16-06-2024	15,16,741	-	Unsecured**	No	-	-	-	15,16,741	-		
24		TOTAL		2,87,45,023	-						2,87,45,023			
		TOTAL (in Crs)		2.87	-						2.87			

Note 1:

The IRP has received the claims from the said Employee (or workmen) in the correct format as prescribed by the IBBI. However certain deficiencies have been found and communicated to the respective claimant. The claim shall be verified upon receipt of the correct/complete claim

Note 2:

It is informed to all the creditors that the IRP is still in the process of verifying the claims received. It is further informed to the users of the List of Creditors that the IRP has received several claims from creditors which are not reflected here. The same is because of the following reasons:

- No claim forms have been submitted by the respective parties (*Only intimations of pending dues*)
- The forms submitted do not pertain to the corporate insolvency resolution process (CIRP) and incorrect forms have been submitted for a different process
- This list accounts for claims received upto June 16,2024 only. All claims received post the said date will be accounted for and verified in due course.**

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It is important to note that all the above claims have been submitted under Form D as per the IBBI (Corporate Insolvency Resolution Process) Regulations, 2016. However, the classification of the respective claims under "Workmen" or "Employee" is yet to be determined. The said classification is essential give the order/ priority of payments is decided accordingly. Once the claims are verified the necessary classifications shall be done and the respective claims shall be appropriately recorded.

Additionally, the further classifications of claim period i.e. 1 year, 2 years or older than 2 years shall be made during verification.